

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 6th November, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 488/2015 (M.A. No. 1129/2015)	Karan Singh & Anr. Vs. Union of India & Ors.	Mr. Arjun Singh, Adv. for Applicant
2.	M.A. No. 1135/2015 & M.A. No. 1136/2015 in Original Application No. 328/2013	Lokendra Kumar Vs. State of U.P.	Mr. Rajesh Pathak, Adv. for Applicant in Misc. Application
AFTER NOTICE			
3.	Original Application No. 468/2015	Vijaypal Vs. State of U.P. & Ors.	Mr. Sharique Hussain, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1,3,5,6 to 11 Mr. B. v. Niren, Adv. for R-4 Mr. Pradeep Mishra, Adv. for R-7 Ms. Bhavna, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 116/2015 (M.A.No.997/2015 & M.A.No.998/2015)	Dari Linga & Ors. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant Mr. Mukul Singh, Adv. for R-1 Mr. A. K. Gaungli, Mr. D. Srinivasan, Advs. for R-2 Mr. Nikhil Nayyar, Adv. for R-3 Mr. Atul, Adv. for R-5
5.	Original Application No.163/2015	Citizens for Collective Consciousness Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Advs. for Applicant Mr. Vipin Kr. Singh, Adv. for R-1 to 8 Mr. Narendra Pal Singh & Mr. Dinesh Jindal, Advs. for R-9 Mr. Subodh Kumar, Adv. for R-12 & 13 Mr. S. I. Ashok Kumar, Adv. for R-15
6.	Original Application No. 384/2015 (M.A. No. 919/2015 & M.A. No. 1068/2015)	Shri B. S. Sidhu Vs Union of India & Ors.	Mr. K. R. Chawla, Adv. for Applicant Mr. Abhishek, Adv. for R-1 Mr. Rajiv, Adv. for R-2 Mr. S. P. Singh, Adv. for R-3 to 5 Mr. Anirudh, Adv. for R-6 Mr. Vivek, Adv. for R-7 to 10 Mr. Rajiv with Mr. Manish, Advs. for State of Uttrakhand
7.	Original Application No. 408/2015 (M.A. No. 952/2015)	Matloob Vs. MOEF & CC & Ors.	Mr. Tushar Singh, Adv. for Applicant Dr. Abhishek Atney, Mr. Vivek Sharma, Advs. for R-1 Mr. Anil Grover & Mr. Rahul, Advs. for State of Haryana

FOR HEARING

8.	Original Application No.16/2014 (M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014, M.A.No.451/2015 & (M.A. 741/2015)	Sh. Hazi Arif & Ors. Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D.K.Dhayani, Adv. for R- 4 Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv.for R-7 Mr. Raj kumar for R-8 Mr. M.K. Bhardwaj, Adv. For R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 &16 Mr. Ankit Bhatnagar, Adv. for R-19 Mr. Pawan Upadhyay, Nishant Kr., Adv. For Country Suit Inn
9.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Adv. For the Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7 Mr. Rajesh Raina, Adv. for R-5 Mr. Manoj Gorkela & Mr. Vinay Kumar, Adv. for R-8 Mr. M. K. Sharma, Adv.
10.	Original Application No.183/2014	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant. Ms. P. Batra Singh, Adv. for R-1 Mr. S.L. Gundli Sr.Law Officer,CPCB forR-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Dhananjaj Baijal, Adv. For R-4 Mr. Anil Shrivastav,Sanyam Saxenafor R-5 Mr. Shuvodeep Roy, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-7 Mr. Rudreshwar Singh and Mr. Gopal Jha, Adv. for R-8 Ms. Yogmaya Agnihotri, Adv. for R-9 Mr. Shubham Bhalla, Adv. for R-10 Mr. Alok Kumar, Adv. for R-11 Mr. Balendu Sakhar, Adv. for R-12 Mr. Pradeep ,Adv. Mr. Daleep Kr. Dhayani, Adv. for R-13 Mr. Narender Hooda, Sr. Adv. for R-14 Mr. D.K.Thakur, Adv. for R-15 Mr. Arif Sikander Mir, Adv. for R-16 Mr. Jayesh Gaurav, Adv. for R-17 Mr. Devraj Ashok, Adv. for R-18 Mr. Jogy Scaria, Adv. for R-19 Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Adv. for R-20 Mr. Tayenjam Momo Singh,Adv.for R-21 Mr. Pragyan Sharma, Adv. for R-22

			<p>Mr. K.V. Garish Chaudhary, Adv.forR-23 Mr. A.K. Panda, Adv. for R-24 Mr. Abhimanyu Garg, Adv. for R-25 Mr. Anup Singh, Adv. for R-26 Mr. Anil Shrivastav and Mr. Sanyam Saxena, Adv. for R-27 Mr. Rajeev Roy, for Mr. M-Yogesh, Adv. for R-28 Ms. Ritu Raj Biswas, Adv. for R-29 Mr. Mukesh Verma, Adv. for R-30 Mr. Pradeep Misra, Adv. for R-31 Mr. Amit Agarwal, Adv. for R-32 Mr. Suryanaran Singh, Adv. for R-45 Ms. Savitri Pandey, Adv. for R-61 Mr. K.V. Jagdishvaran, Adv. for APCC Andaman & Nicobar Islands Mr. Rudreshwar Singh,Adv. for Bihar SPCB Mr. Vineet Malik, Adv.forStateofHaryana Mr. Gopal Jha, Adv. for State of Bihar Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv.for State of WB Mr. Devraj Ashok,Adv.for Karnataka SPCB Mr. Pragyam Sharma and Heshu, Adv. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Adv. for State of Tamil Nadu Mr. Amit Agarwal, Adv. for WBPCB. Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh. Mr. Rajul Shrivastav, Adv. For MPPCB. Rituraj Bisnoi and Mr. Gopal Singh, Adv. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Adv. for State of Goa</p>
11.	Original Application No. 120/2015	Jagannath Mane Vs Unoin of India & Ors.	<p>Mr. Shekhar Sharma, Adv.for the Applicant Mr. Vishendra Verma, Adv. for R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 5 & 6 Mr. Rajul Shrivastav, Sucheta Yadav, Adv. for R-4 Mr. Akhilesh Kumar, Adv. for R-7</p>
12.	Original Application No. 157/2015 (M.A. No. 470/2015)	Sh. Davinder Pal Singh Vs. Govt. of NCT of Delhi &Ors.	<p>Mr. Pankaj Vivek, Adv. for the Applicant Mr. Shiv Mangal Sharma, Adv. for Applicant in M.A. No. 1126/2015 Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for State of U.P. Mr. Dhruv Mehta, Sr. Adv. for R-2 & 3 Mr. Ajay Bhargava, Adv. for R-4 Mr. A. K. Prasad, Adv. for R-6 & 7 Mr. Jaideep Kumar, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shoaib Haidir, Adv. Mr. Shiv, Adv. for R-9 Ms. Savitri Pandey, Adv. for R-10</p>
13.	Original Application No. 256/2015	Association of Radio Taxis Vs. Govt. of Delhi & Ors.	<p>Ms. Sonal Jain, Advocate for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. D. S. Narula, Sr. Adv. with Mr. Lomesh Kiran, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao for MCT&Delhi Police</p>

			Mr. Pinaki Mishra, Sr. Adv. with Mr. Susmit Pushkar, Adv. for R-4 Mr. Mohit Chadha, Adv. Ms. Vanita Bhargava, Mr. Ajay Bhargava & Mr. Arvind Ray, Adv. for R-5 Mr. A. K. Prasad
14.	Original Application No. 261/2015	Rajeev Raheja Vs. Delhi Municipal Corporation & Ors.	Mr. Rajib Raheja, Adv. for Applicant Ms. Pooja Kalra, Adv. for R-1 & 2 Mr. D. Rajeshwar Rao, Mr. Charanjeet Singh, Adv. for R-3 & 4
15.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. Rajmangal Kumar, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for UPPCB Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for CPCB Ms. Savitri Pandey, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 & 8 Mr. Nikhil Nayyar, Adv. for R-9
16.	M.A. No.673/2015 & M.A. No. 828/2015 in Appeal No. 65/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant in Misc. Application Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. R-2, 5 & 6 Mr. Rahul Shrivastava, Adv. for R-4 Mr. Prashant Malivya, Adv. for R-7 Mr. S. A. Zaidi, Adv. for R-8

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